

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 10 of 2013 &
I.A. Nos. 29 & 30 of 2013**

Dated : 8th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Association of Classified & Approved Hotel of Kerala ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission & Anr.. Respondent(s)

Counsel for the Appellant (s) : Mr. S. Ramesh Babu, Sr. Adv.
Mr. James P.Thomas

Counsel for the Respondent (s): Mr. M.T. George &
Ms. Kavitha K.T. for R-2
Mr. Ramesh Babu M.R. for R-1

ORDER

Written Submissions, as directed by this Tribunal, have been filed by all the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg